NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1147/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

Transport Corpoation of India

V/s

Teracom Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

Adv. Ajay Panicker sur & agayl 24

ORDER

CP No. 1147/ I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has stated that the date of hearing has not been intimated to the Corporate Debtor, at his request, list this matter on 17.7.2017, with a direction to the Petitioner Counsel to intimate next date of hearing and file proof of service on the next date of hearing.

List this matter on 17.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)